

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1995**  
TO BE ANSWERED ON 12.02.2021

**GLOBAL HUNGER INDEX**

1995. SHRI FEROZE VARUN GANDHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the measures taken by the Government to eliminate hunger in India to achieve “United Nations Sustainable Development Goal 2” since the publication of “Global Hunger Index, 2020; and
- (b) the details of the malnourished children in the country during the last three years along with the number of child deaths due to malnutrition during the said period?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) In order to ensure food and nutritional security, Government of India enacted National Food Security Act, 2013 which provides for coverage of about 75% of the rural and 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS) for all vulnerable and needy sections of society. Further, in order to address micro nutrient deficiencies in the country, Government of India approved Centrally Sponsored Pilot Scheme on "Fortification of Rice & its Distribution under Public Distribution System (PDS)" in 15 Districts.

(b) Malnutrition is not a direct cause of death. However, it may cause infections and underlying morbidity which may lead to death.

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